NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER SHEET OF THE HEARING ON 13th NOVEMBER, 2023, 10:30 A.M.
TP No. 255/CTB/2019 (CP(IB) No. 593/KB/2017), IA (IB) No. 43/CB/2023, IA (IB) No. 124/CB/2023, IA (IB) No. 269/CB/2023, IA (IB) No. 290/CB/2023, IA (IB) No. 291/CB/2023, IA (IB) No. 292/CB/2023, IA (IB) No. 293/CB/2023, IA (IB) No. 294/CB/2023, IA (IB) No. 295/CB/2023, IA (IB) No. 296/CB/2023, IA (IB) No. 297/CB/2023, IA (IB) No. 298/CB/2023, IA (IB) No. 299/CB/2023, IA (IB) No. 300/CB/2023, IA (IB) No. 301/CB/2023, IA (IB) No. 302/CB/2023, IA (IB) No. 313/CB/2023, IA (IB) No. 317/CB/2023
Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Coastal Projects Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Debajyoti Basu, Advocate
Mr. Triptimoy Talukder, Advocate
Mr. Shamba Chakraborty, Advocate
Mr. S. Das, Adv.

For Respondent (s) — Mr. Saswat K. Acharya, Adv.
Mr. Anuradha Bisani, Adv.

ORDER

Both side counsels present, due to power shut down virtual hearing impaired and could not continue the proceeding with UPS device, hence matter adjourned to 29.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)